

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:6004
ANSWERED ON:03.05.2010
HUMAN RIGHTS CASES AGAINST DEFENCE PERSONNEL
Majumdar Shri Prasanta Kumar

Will the Minister of DEFENCE be pleased to state:

- (a) the number of complaints regarding Human Rights abuse against the armed forces personnel during the last three years in the country;
- (b) the number of requests for permission to prosecute the accused personnel, year-wise; and
- (c) the number of cases in which permission for prosecution was granted during the period, year-wise and action taken thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

- (a) The number of complaints regarding Human Rights abuse against the Armed Forces personnel received during the last three years are as under:

Year Number of complaints

2007 48

2008 49

2009 82

Total 179

- (b) The number of requests for permission to prosecute armed forces personnel during the last three years are as under:

Year Number of requests

2007 11

2008 10

2009 02

Total 23

- (c) No permission for prosecution was granted during the same period. Action is taken on such requests as per law, on the merits of each case.